CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

...

CONTEMPT PETITION NO.061/00088/2019 IN ORIGINAL APPLICATION NO.061/00168/2005 Chandigarh, this the 26th day of August, 2019

...

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

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Om Parkash aged about 67 years of late Sh. Brij Lal, retired as Tech. Grade-III/ C & W, CDO, Jammu Tawi, Jammu at present resident of Village and Post Office Kandwal, Tehsil Nurpur, District Kangra, H.P.

....Petitioner

(Present: Mr. Harish Kumar Verma, Advocate)

Versus

- Sushant Kumar Misra, the Secretary, Govt. of India, Ministry of Railways, Indian Railways, New Delhi.
- Jai Singh, the Divisional Personnel Officer, Northern Railway, Ferozepur.
- 3. Zahid Ali, the Senior Section Engineer, C & W, Jammu Tawi, Jammu.
- 4. Jai Singh, holding the charge of the Divisional Personnel Officer, Northern Railway, Pathankot.

Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

- 1. At the very outset, learned counsel prays that the petitioner be allowed to withdraw the instant C.P. to enable him to file Execution Application for redressal of his grievance.
- 2. Ordered accordingly. MA No. 061/00896/2019 stands disposed of as such.

(SANJEEV KAUSHIK) MEMBER (J) Dated: 26.08.2019

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